GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.244
TO BE ANSWERED ON THE 19TH JULY, 2016/ASHADHA 28, 1938 (SAKA)

ATTACK ON FOREIGN NATIONALS

244.   SHRI SHIVKUMAR UDASI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that racial attacks on foreign nationals are increasing in the country;

(b) if so, the number of such cases reported during each of the last three years and the current year;

(c) whether the Government has any proposal to bring forward a legislation to prohibit discrimination or violence on the basis of race, religion, caste and language etc. and if so, the details thereof; and

(d) the other measures taken/being taken by the Government to prevent racial attacks in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a) to (d):   Data on incident of racial attacks on foreign nationals is not maintained separately. However, information regarding various crimes against foreign nationals for the year 2014 for various States/UTs is at Annexure. Further, "Public Order" and "Police" being State subjects as per the provisions of the Constitution of India, the responsibilities of maintaining law and order, registration and prosecution of crimes rest primarily with the respective State Governments/Union Territory Administrations.

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Cases reported during the year Under Various Crime Heads for Crimes against Foreigners During 2014

SL	State/UT	Total Crimes Committed against Tourist Foreigners	Murder	Attempt to commit Murder	Culpable Homicide not amounting to Murder	Attempt to commit Culpable Homicide	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Kidnapping & Abduction	Dacoity
		1	1.1	1.2	1.3	1.4	1.5	1.6	1.7	1.8	1.9	1.10
1	Andhra Pradesh	2	1	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	13	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0
6	Goa	66	1	0	1	0	2	0	4	1	1	0
7	Gujarat	3	0	0	0	0	0	0	0	0	0	0
8	Haryana	6	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	2	0	0	0	0	0	1	0	0	0	0
10	Jammu & Kashmir	1	0	0	0	0	0	0	1	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	11	1	2	0	0	3	0	2	0	0	0
13	Kerala	7	0	0	0	0	0	0	4	0	0	0
14	Madhya Pradesh	2	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	25	0	0	0	0	0	0	2	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	1	1	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	3	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	31	0	0	0	0	2	0	3	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	2	0	0	0	0	2	0	0	0	0	0
25	Telangana	2	0	0	0	0	0	0	2	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	64	0	0	0	0	0	0	6	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	4	0	0	0	0	2	0	0	0	0	0
	TOTAL STATE(S)	**245**	**4**	**2**	**1**	**0**	**11**	**1**	**24**	**1**	**1**	**0**
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	2	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	135	0	0	0	0	6	0	9	2	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	**139**	**0**	**0**	**0**	**0**	**6**	**0**	**9**	**2**	**0**	**0**
	TOTAL (ALL INDIA)	**384**	**4**	**2**	**1**	**0**	**17**	**1**	**33**	**3**	**1**	**0**

Source: Crime in India

Cases reported during the year Under Various Crime Heads for Crimes against Foreigners During 2014

SL	State/UT	Robbery	Grievous Hurt	Extortion	Cheating	Theft	Forgery	Importation of Girls from Foreign Country	Disclosure of Identity of Victims	Human Trafficking	Other IPC	Immoral Traffic (Prevention) Act, 1956	Indecent Representation of Women (Prohibition) Act, 1986	Other SLL	Total Crimes Committed against Other Foreigners
		1.11	1.12	1.13	1.14	1.15	1.16	1.17	1.18	1.19	1.20	1.21	1.22	1.23	2
1	Andhra Pradesh	0	0	0	1	0	0	0	0	0	0	0	0	0	3
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	12	0	0	0	0	1	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	1	0	3	36	0	0	0	0	16	0	0	0	7
7	Gujarat	1	0	0	0	2	0	0	0	0	0	0	0	0	1
8	Haryana	0	0	0	0	5	0	0	0	0	1	0	0	0	3
9	Himachal Pradesh	0	0	0	0	1	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	2	0	0	0	1	0	0	0	0	0	0	0	0	3
13	Kerala	0	0	0	0	1	0	0	0	0	2	0	0	0	1
14	Madhya Pradesh	1	0	0	0	1	0	0	0	0	0	0	0	0	0
15	Maharashtra	4	0	0	2	15	0	0	0	0	2	0	0	0	34
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	1
21	Punjab	0	0	0	1	1	0	0	0	0	1	0	0	0	1
22	Rajasthan	2	0	0	0	20	3	0	0	0	1	0	0	0	5
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	5
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	8	0	0	0	29	0	0	0	0	1	0	0	20	2
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	2	2
	TOTAL STATE(S)	**18**	**1**	**0**	**7**	**124**	**3**	**0**	**0**	**0**	**25**	**0**	**0**	**22**	**68**
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	2	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	3	0	0	9	97	3	0	0	0	2	0	0	4	29
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	1	0	0	0	0	0	1	0	0	0	5
	TOTAL UT(S)	**3**	**0**	**0**	**10**	**99**	**3**	**0**	**0**	**0**	**3**	**0**	**0**	**4**	**34**
	TOTAL (ALL INDIA)	**21**	**1**	**0**	**17**	**223**	**6**	**0**	**0**	**0**	**28**	**0**	**0**	**26**	**102**

Source: Crime in India

Cases reported during the year Under Various Crime Heads for Crimes against Foreigners During 2014

SL	State/UT	Murder	Attempt to commit Murder	Culpable Homicide not amounting to Murder	Attempt to commit Culpable Homicide	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Kidnapping & Abduction	Dacoity	Robbery	Grievous Hurt	Extortion
	Total Crimes Committed against Other Foreigners													
		2.1	2.2	2.3	2.4	2.5	2.6	2.7	2.8	2.9	2.10	2.11	2.12	2.13
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	1	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	1	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	1	0	0	0	0	0	4	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	1	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	1	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	2	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	**1**	**0**	**1**	**0**	**3**	**0**	**5**	**0**	**0**	**0**	**1**	**0**	**0**
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	2	0	0	2	0	1	0	2	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	**0**	**2**	**0**	**0**	**2**	**0**	**1**	**0**	**2**	**0**	**0**	**0**	**0**
	TOTAL (ALL INDIA)	**1**	**2**	**1**	**0**	**5**	**0**	**6**	**0**	**2**	**0**	**1**	**0**	**0**

Source: Crime in India

Cases reported during the year Under Various Crime Heads for Crimes against Foreigners During 2014

SL	State/UT	Cheating	Theft	Forgery	Importation of Girls from Foreign Country	Disclosure of Identity of Victims	Human Trafficking	Other IPC	Immoral Traffic (Prevention) Act, 1956	Indecent Representation of Women (Prohibition) Act, 1986	Other SLL	Total Crimes against Foreigners (column 1+2)
		2.14	2.15	2.16	2.17	2.18	2.19	2.2	2.21	2.22	2.23	3
1	Andhra Pradesh	0	3	0	0	0	0	0	0	0	0	5
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	13
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0
6	Goa	2	2	0	0	0	0	1	1	0	0	73
7	Gujarat	0	0	0	0	0	0	0	0	0	0	4
8	Haryana	0	0	0	0	0	0	3	0	0	0	9
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	2
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	1
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	2	0	0	1	14
13	Kerala	0	1	0	0	0	0	0	0	0	0	8
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	2
15	Maharashtra	1	7	15	0	0	1	3	0	0	2	59
16	Manipur	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	1
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	1
21	Punjab	0	0	0	0	0	0	0	0	0	0	4
22	Rajasthan	0	2	0	0	0	0	1	0	0	0	36
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	1	0	0	0	0	3	0	0	1	7
25	Telangana	0	0	0	0	0	0	0	0	0	0	2
26	Tripura	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	2	0	0	0	0	0	0	0	0	66
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	2	6
	TOTAL STATE(S)	**3**	**18**	**15**	**0**	**0**	**1**	**13**	**1**	**0**	**6**	**313**
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	2
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	19	0	0	0	0	1	0	0	2	164
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0	3	0	0	0	7
	TOTAL UT(S)	**2**	**19**	**0**	**0**	**0**	**0**	**4**	**0**	**0**	**2**	**173**
	TOTAL (ALL INDIA)	**5**	**37**	**15**	**0**	**0**	**1**	**17**	**1**	**0**	**8**	**486**
	Source: Crime in India											

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